

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-III**

**Item No.313**

IA-3730/2022

in

IB-269(ND)/2022

**IN THE MATTER OF:**

M/s. IDBI Bank Ltd

**Vs.**

M/s. Pankaj Jain

.... APPLICANT/PETITIONER

....PERSONAL GUARANTOR

**SECTION**

**U/s 95(1)**

**Order delivered on 27.09.2022**

**CORAM:**

**DR. BINOD KUMAR SINHA**  
**MEMBER (TECHNICAL)**

**SHRI BACHU VENKAT BALARAM DAS**  
**MEMBER (JUDICIAL)**

**PRESENT:**

For the Applicant :

For the Respondent :

**ORDER**

Due to paucity of time, the matter is adjourned as directed by Hon'ble Members.

Put up on 18.10.2022.

  
**(Court Officer)**  
**Court-III**